

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:4517  
ANSWERED ON:24.04.2008  
NON PAYMENT OF DUES BY THE OIL COMPANIES  
Hasan Chaudhary Munawwar

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the amount to be paid by various petroleum companies in Delhi to each of the transporters under the transport head as on 31st March, 2008;
- (b) the reasons behind non-payment of dues of each transporter; and
- (c) the time by which the Government/ Companies are likely to make the payment of dues of each transporter?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a) to (c): Indian Oil Corporation Ltd (IOCL) has withheld a total amount of Rs. 6,21,755 in respect of 4 oil-products transporters as these transporters are alleged to be involved in suspect malpractices. In case of HPCL, payment of Rs 69,83,575.18 is pending in respect of 65 transporters for want of details like Bank Account Number and PAN CARD Number. On receipt of these details, the amount will be paid to these transporters through electronic payments directly to their bank accounts.